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CENTRAL ADMINISTRATIVE TRIBUNAL: HYD RABAT BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 874 of 1996

DATE OF DECISION: 23/7/96

M. Bhum Raw

APPLICANTS

Versus

Joint Director, S.I.B, Hyd RESPONDENTS
& another

FOR INSTRUCTIONS

1. Whether it be referred to the
reporters or not?

2. Whether it be circulated to
all the Benches of C.A.T.
or not?

A

MEMBER (A)

Vice Chairman/Member ()

A

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.874/96

Date of Order: 23.7.96

BETWEEN :

M.Bheem Rao

.. Applicant.

AND

1. The Joint Director,
Subsidiary Intelligence Bureau,
Taramandal Complex, 7th Floor,
Saifabad, Hyderabad - 4.

2. The Secretary,
Ministry of Home Affairs,
New Delhi. .. Respondents.

Counsel for the Applicant .. Mr.P.Guru Murthy

Counsel for the Respondents .. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

C U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.P.Guru Murthy, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. This OA is filed for setting aside the order No. 103/96 dated 20.5.96 issued by R1 transferring the applicant from Hyderabad to Vijayawada and for a consequential direction to the respondents to retain him at Hyderabad.

3. When the OA was takenup for admission hearing the learned counsel for the applicant submitted that the applicant had not already applied for voluntary retirement and hence he is desirous of prosecuting this OA. Hence he requests for withdrawal of the OA. He is permitted to do so.

(26)

.. 2 ..

4. In the result, the OA is dismissed as withdrawn.
No costs.

One / Two

(R.RANGARAJAN)
Member (Admn.)

Dated : 23rd July, 1996

(Dictated in Open Court)

File No. 25750
Dy. Registrar (S)

sd

: 3 :

O.A.874 of 1996.

Copy to:-

1. The Joint Director, Subsidiary Intelligence Bureau, Taramandal Complex, 7th floor, Saifabad, Hyd.
2. The Secretary, Ministry of Home Affairs, New Delhi.
3. One copy to Sri. P.Guru Murthy, advocate, CAT, Hyd.
4. One copy to Sri. V.Rajeswara Rao, Addl. CGSC,CAT,Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

67c/10
DA 874/10
TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 29/7/98

ORDER/JUDGEMENT
D.A. NO./R.A./C.P. NO.

D.A. NO.

874/10

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकारक Central Administrative Tribunal HYDERABAD BENCH
7 AUG 1998
हैदराबाद बायरीठ HYDERABAD BENCH